

(c) whether other persons are working on the posts in place of posts reserved for Scheduled caste and Scheduled tribe ;

(d) if so, the details thereof, State-wise and designation-wise ; and

(e) the concrete steps taken to clear the entire backlog?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) to (e) Information is being collected and will be laid on the Table of the Sabha.

#### **Pollution by Cement Factories**

2177. SHRI SUKH LAL KUSHWAHA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any study has been conducted into the pollution emanating from the cement factories in Madhya Pradesh ;

(b) if so, whether the report has been submitted in this regard ;

(c) if so, the details thereof ;

(d) if not, the reasons therefor; and

(e) the action taken by the Government thereon?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (c) Madhya Pradesh Pollution Control Board conducts regular inspection and air monitoring of cement industries in the State. The Board has selected cement units located near Nayagaon (Mandsaur), Damoh and Maihar-Satna for an indepth study. Under this study field data collection, source and ambient air monitoring have been conducted so far. The study is in progress.

(d) Does not arise.

(e) In case any such industry fails to meet the prescribed standards, action is taken against the defaulting unit as per the provisions of the Air (Prevention & Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986.

[English]

#### **Missing of Foodgrains from FCI Godowns**

2178. DR. MURLI MANOHAR JOSHI :  
SHRI K.H. MUNIYAPPA :  
SHRI SURESH KALMADI :

DR. ASIM BALA :  
SHRI NAWAL KISHORE RAI :  
LT. GEN. PRAKASH MANI TRIPATHI :  
SHRI CHANDRABHUSHAN SINGH :  
SHRI MAHBOOB ZAHEDI :  
PROF. JITENDRA NATH DAS :  
SHRI UDDHAB BARMAN :  
SHRI SUNIL KHAN :  
SHRI NITISH KUMAR :  
SHRI G.A. CHARAN REDDY :  
SHRI PRAMOD MAHAJAN :  
SHRI UTTAMSINGH PAWAR :  
SHRI G. VENKAT SWAMY :  
KUMARI SUSHILA TIRIYA :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether thousand of tonnes of wheat and rice worth crores of rupees are missing from the Food Corporation of India Godowns as appeared in the 'Pioneer' dated July 3, 1997 ;

(b) if so, the details thereof indicating the quantity and cost of missing of rice stock ;

(c) whether any inquiry has been conducted in this regard ;

(d) if so, the outcome thereof ; and

(e) the action taken or proposed to be taken against the guilty persons ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) :(a) No, Sir.

(b) to (e) Due to certain discrepancies in the figures of stock position maintained by the Government *vis-a-vis* the Food Corporation of India, the Government is conducting an exercise to reconcile stock figures. The discrepancy is reportedly owing to the fact that the Central Pool stocks are held by FCI and State Governments and their agencies. A Special Audit has also been ordered by the Comptroller & Auditor General of India, which is scheduled to be completed by 30th September, 1997.

#### **Production in Farms Subsidy**

2179. SHRI YELLAIAH NANDI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether farm subsidy began in early 1980s in the country ;

(b) if so whether the farm subsidy has provided more pains and less gains since its inception;